

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 2498
TO BE ANSWERED ON 3RD AUGUST, 2021**

FOOD GRAIN UNDER TPDS

2498. DR. ALOK KUMAR SUMAN:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government makes allocation of food grains to the States under Targeted Public Distribution system in terms of National Food Security, if so, details thereof;
- (b) whether the people across the country have lost their livelihood due to heavy rain and suffering from scarcity of food, if so, details thereof;
- (c) whether the Government is providing food/ houses to the flood affected poor people under National Food Security Act, if so, details thereof; and
- (d) whether the Government has taken initiatives to rehabilitate the flood affected people of the country those who have taken shelter on national highways, if so, the details thereof?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Department of Food & Public Distribution makes allocation of foodgrains(wheat and rice) to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act(NFSA), 2013. Under the Act eligible households, which comprise of Antyodaya Anna Yojana (AAY) households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt. The details of allocation of foodgrains under TPDS during the last year and current year is at Annexure-I.

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(c) & (d): In addition to NFSA, this Department also makes additional allocation of foodgrains for natural calamities based on the request of State/UT Govt. As per extant norms, in case of natural calamities, the allocation of foodgrains for 3 months of demand can be made to the States/UTs on the basis of the request received so that the relief measures are not affected. However, for the demands beyond 3 months the proposal must be recommended by Ministry of Agriculture & Farmers Welfare (in case of drought) and Ministry of Home Affairs [in case of natural calamities (other than drought) & law and order situations]. The details of allocation of foodgrains made for floods relief in States/UTs during the past three years is at Annexure-II.
